

**BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA
ORIGINAL APPLICATION No. 201 OF 2025 / EZ**

Pradeep Kumar Biswal & Others

...Appellant

VERSUS

State of Odisha & Others

...Respondents

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By the Respondent No.2

Through

Kolkata

Date:



Smt. Papiya Banerjee Bihani,
Advocates for the Respondent No.2
(State Pollution Control Board, Odisha)
e-mail:pbanerjeebihani@gmail.com

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
EASTER ZONE BENCH, KOLKATA
ORIGINAL APPLICATION No. 201 OF 2025 / EZ**

19 JAN 2026

Pradeep Kumar Biswal & Others ...Appellant

VERSUS

State of Odisha & Others ...Respondents

**AFFIDAVIT ON BEHALF OF THE STATE
POLLUTION CONTROL BOARD, ODISHA,
R.NO.2.**

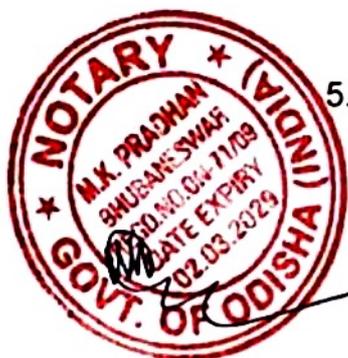
I, Smt. Uma Nanduri, IFS, wife of Sri Prem Kumar Jha, IFS aged around 58 years, at present working as Member Secretary, State Pollution Control Board, having my office at Paribesh Bhawan, A/118, Nilakantha Nagar, Unit-VIII, P.O. Nayapalli, Bhubaneswar, Dist – Khurda, Odisha-751012, do hereby solemnly affirm and state as under:

1. That I am the Member Secretary of the Respondent No.2 Board and, as such, am well-acquainted with the facts and circumstances with the case and competent to swear this affidavit.
2. That in this OA, the applicant has challenged the order of the Regional Officer, Angul of this R-2 Board issued vide

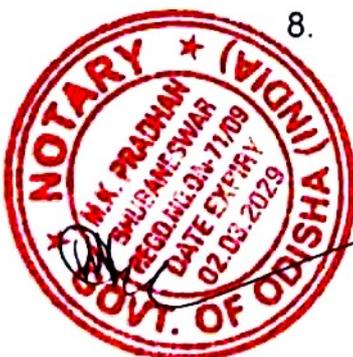


order No.3637 dtd.05.11.2024 wherein consent to establish under the provisions of Sec-21 of the Air (PCP) Act, 1981 and Sec-25 of the Water (PCP) Act, 1974 has been granted in favour of R-5 for establishment of a railway siding for handling and transportation of coal of 15,000 MT per day over a total area of 16.23 acres bearing 31 plots at Sankerjang and Golabandha mouza, PO/PS-Tahsil- Banarpal in the district of Angul subject to compliance of certain conditions. Copy of the consent to establish order No.3637 dtd.05.11.2024 has already been annexed as Annexure-1 of the OA.

3. That it is also further alleged that the impugned order at Annexure-1 of the OA suffers from non-application of mind in as much as the same was granted without proper assessment of the site and its impact and despite non-compliance of Guidelines-2010. Copy of the Guidelines dtd.16.04.2010 has also been annexed to this OA at Annexure-4.
4. That I have gone through the averments made in the OA and the para wise reply are as follows:
5. That as regards the averments made at para-1, of the OA, the R-2 Board has no comments to offer.



6. That as regards the averments made at para-2 of the OA, it is humbly submitted that the consent to establish vide Annexure-1 of the OA has been granted by the Regional Officer of the R-2 Board after inspection of the site and scrutiny of all relevant documents such as NOC from the Grampanchayat / Sarpanch and Land Allotment letter from the Collector, Angul. Copy of the No Objection Certificate (NOC) of the Sarpanch dtd.07.02.2024 and NOC of Gram Sabha dtd.10.02.2024 as well as the Land Allotment Order dtd.08.08.2023 of the Collector & DM, Angul are annexed to this affidavit and marked as ANNEXURE-R2/1 Colly and ANNEXURE - R2/2 respectively.
7. That as regards the averments made at para-3 of the OA, it is humbly submitted that the consent to establish vide Annexure-1 of the OA has been granted by the Regional Officer, Angul of the R-2 Board after conducting detail site verification on dtd.01.11.2024. A copy of the Inspection Report carried out on 01.11.2024 is annexed to this affidavit and marked as ANNEXURE - R2/3.
8. That as regards the averments made at para-4 of the OA, wherein it is alleged that the R-2 Board has granted consent to establish vide Annexure-1 of the OA in violation



of the siting criteria prescribed in the Guidelines dtd.16.04.2010 at Annexure-4 of the OA. It is clarified that the siting criteria indicated at Point No.4 of the said Guidelines is only applicable to Minor Stake Yard and not Railway Siding. The word 'Railway Siding' has been defined in the said Guidelines at Para-1(ii), which is read as follows:

Railway-siding: A railway-siding is a place/area which is used to receive, temporarily store and load/unload material in the rakes and dispatch materials.

9. That as regards the averments made at para-5 of the OA, it is humbly submitted that the location of the unit has been dealt in the Inspection Report dtd.01.11.2024, which has already been annexed as Annexure-R2/3 of the present affidavit.
10. That as regards the averments made at para-6 & 7 of the OA, it is humbly submitted that the siting criteria specified in the Guidelines of the R-2 Board dtd.16.04.2010 is applicable to the Mineral Stake Yard and not for the Railway Siding.



11. That as regards the averments made at para-8 of the OA, it is humbly submitted that the documents submitted by the R-5 before grant of consent to establish vide Annexure-1 of the OA have been taken into consideration before issuance of the consent to establish order by the R-2 Board. Copy of the letter dtd.30.05.2024 of the Divisional Railway Manager, Khurda Road addressed to the R-5 along with the connecting documents are annexed to this affidavit and marked as **ANNEXURE - R2/4 Colly.**
12. That as regards the averments at para-9 of the OA, it is humbly submitted that the Board has only granted consent to establish under the provisions of Sec-21 of the Air (PCP) Act, 1981 and Sec-25 of the Water (PCP) Act, 1974 in favour of R-5 vide Annexure-1 of OA.
13. That as regards the averments made at para-10 & 11 of the OA, it is humbly submitted that it is a matter of record and as such there is no comments.
14. That in view of the aforesaid facts stated in the affidavit, further comments on the grounds of the OA may not be necessary from the R-2 Board.



MANJULA KUMAR PRADHAN
NOTARY PUBLIC
BHUBANESWAR
REGD. NO. 1119 (M)
PH - 943762-1119 (M)

- 15. That the Respondent No.2 Board craves leave of this Hon'ble Tribunal to file further affidavit if required for proper adjudication of this case.
- 16. That the annexures annexed to the present affidavit are true and correct copies of their originals.
- 17. That the contents of the above paragraphs are true and correct to the best of my knowledge, as derived from the official records, and that nothing material has been concealed therefrom.


DEPONENT
 Member Secretary
 State Pollution Control Board
 Odisha, Bhubaneswar

VERIFICATION:

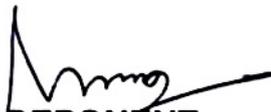
I, the above named deponent, do hereby verify that the contents of the above affidavit are true and correct to the best of my knowledge, as derived from official records, and that nothing material has been concealed therefrom.

Verified at Bhubaneswar on this the 19th January, 2026.



SWORN BEFORE ME

MANJULA KUMAR PRADHAN
 NOTARY PUBLIC
 BHUBANESWAR
 REGD. NO. 1119 (M)
 PH - 943762-1119 (M)

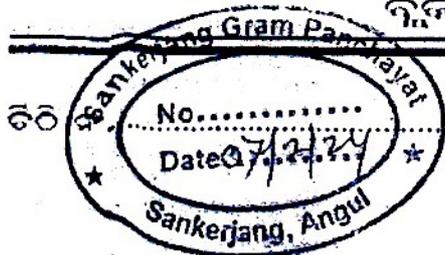

DEPONENT
 Member Secretary
 State Pollution Control Board
 Odisha, Bhubaneswar

19/01/26

OFFICE OF THE
SANAKERJANG GRAMPANCHAYAT

ସାନକେରଜାଙ୍ଗ ଗ୍ରା.ପ କାର୍ଯ୍ୟାଳୟ

ଠିକଣା - ବଅଁରପାଳ, ଜି. - ଅନୁଗୋଳ



ତାରିଖ 07/02/24

TO WHOM SO EVER IT MAY CONCERN NO

OBJECTION CERTIFICATE OF GRAM SABHA

SAN-KERJANG: Gram Panchayat,

Banarpal: Tehsil

Angul District of Odisha.

Date: 07.02.2024

This is to certify that the proposed establishment Name SAN:KERJANGE RAILWAY SIDING of M/s National Aluminium Company Limited, (Total Project Area -42.11 Acres .) Village - SAN-KERJANG Gram Panchayat of Banarpal Tehsil, Angul District has been going to Establish Railway Siding for Transportation of Coal by Railway Rack. We have discussed among the villagers/Gram Sabha about the matters and it has been decided that Sankerjang village Panchayat have no any objection for Establishment of SNA- KERJANG Railway Siding proposed by National Aluminium Company Limited.

In view of the above It has been resolved that there is NO OBJECTION to Gram Panhayat for establishment of SAN-KERJANG Railway Siding by M/s. National Aluminium Company Limited.

Namrata Pradhan

Signature with Stamp of Gram Panchayat Head /Sarpanch

Sarpanch
Sanakerjang G. P

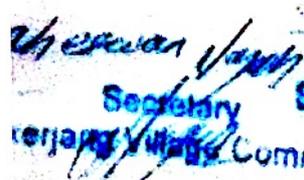
TO WHOM SO EVER IT MAY CONCERN
NO OBJECTION CERTIFICATE OF GRAM SABHA

SAN-KERJANG: Gram Panchayat,
Banarpal: Tehsil
Angul District of Odisha.
Date: 10.02.2024

This is to certify that the proposed establishment Name SAN-KERJANG RAILWAY SIDING of M/s National Aluminium Company Limited, Total Area -7.30 Acres of SAN-KERJANG Gram Panchayat of Banarpal Tehsil, Angul District has been proposed to Establish Railway Siding for Transportation of Coal by Railway Rack. We have discussed among the villagers about the matters and it has been decided that Gram Sankerjang village Panchayat have no any objection for Establishment of SAN-KERJANG Railway Siding proposed by National Aluminium Company Limited. The land schedule has been attached for your ready reference:-

SL No	Khata No.	Plot No.	Area acquired in acres	Area acquired in Ha
1	9	644 (P)	0.2	0.08
2	12	647	1.69	0.68
3	14	629	0.42	0.17
4	27	635 (P)	0.1	0.04
5	66	637 (P)	0.32	0.13
6	66	639	0.1	0.04
7	227	631	0.3	0.12
8	227	632	0.56	0.23
9	227	633	0.22	0.09
10	276	642 (P)	0.12	0.05
11	277/44	645/ 2551	0.05	0.02
12	277/52	645	0.91	0.37
13	277/52	646/2563(P) (P)	0.91	0.37
14	277/279	638	0.05	0.02
Total			5.95	2.41

In view of the above it has been resolved that there is NO OBJECTION to Gram Panchayat for establishment of SAN-KERJANG Railway Siding by M/s. National Aluminium Company Limited.




 Secretary President
 Sankerjang Village Committee Sankerjang Village Committee
 Signature with Stamp of Gram Panchayat

OFFICE OF THE
SANAKERJANG GRAM PANCHAYAT

ସାନକେରଜାଙ୍ଗ ଗ୍ରା.ପ କାର୍ଯ୍ୟାଳୟ

ବ୍ଲକ୍ - ବଅଁରପାଳ, ଜି. - ଅନୁଗୋଳ



ତାରିଖ 07/02/24

TO WHOM SO EVER IT MAY CONCERNNO

OBJECTION CERTIFICATE

Golabandha: Gram Panchayat,

Banarpal: Tehsil

Angul District of Odisha.

Date: 07.02.2024

This is to certify that the proposed establishment Name SAN-KERJANGE RAILWAY SIDING of M/s National Aluminium Company Limited, (Total Project Area - 42.11 Acres .) Village - Golabandha, Gram Panchayat of Banarpal Tehsil, Angul District has been going to Establish Railway Siding for Transportation of Coal by Railway Rack. We have discussed among the villagers/Gram Sabha about the matters and it has been decided that Golabandha village Panchayat have no any objection for Establishment of SNA-KERJANG Railway Siding proposed by National Aluminium Company Limited.

In view of the above it has been resolved that there is NO OBJECTION to Gram Panchayat for establishment of SAN-KERJANG Railway Siding by M/s. National Aluminium Company Limited.

Namrata Pradhan

Signature with Stamp of Sarpanch /Gram Panchayat Head

Sarpanch
Sankerjang G. P

TO WHOM SO EVER IT MAY CONCERN
NO OBJECTION CERTIFICATE OF GRAM SABHA

**GOLABANDHA: Gram
Panchayat,
Banarpal: Tehsil
Angul District of Odisha.
Date: 10.02.2024**

This is to certify that the proposed establishment Name SAN-KERJANG RAILWAY SIDING of M/s National Aluminium Company Limited, Total Area -24.25 Acres of GOLABANDHA Gram Panchayat of Banarpal Tehsil, Angul District has been proposed to Establish Railway Siding for Transportation of Coal by Railway Rack. We have discussed among the villagers about the matters and it has been decided that Gram GOLABANDHA village Panchayat have no any objection for Establishment of SAN-KERJANG Railway Siding proposed by National Aluminium Company Limited. The land schedule has been attached for your ready reference:-

Sl No.	Khata No.	Plot No.	Area required in Ac.
1	128	18(P)	0.08
2	151	24	0.42
3	151	25(P)	0.04
4	15	27	1.44
5	83	28	0.51
6	83	32	0.70
7	151	33(P)	0.40
8	151	34(P)	0.15
9	151	44(P)	0.20
10	151	45	0.93
11	151	46	0.77
12	151	47(P)	0.55
13	62	49	0.61
14	90	59(P)	1.95
15	90	60	0.28
16	90	61	0.11
17	90	62	0.13
18	90	63	0.06
19	90	64(P)	0.68
20	21	69	0.24
21	21	70	0.80
22	7	74	2.11

23	7	105	0.01
24	118	725/1116	0.04
25	124	104/1117	0.50
26	21	70/1126	1.12
27	153	75/1143	4.25
28	153/66	27/1213	0.30
Total			19.38

→ Pvt. Plots

SL No	Khata No.	Plot No.	Area in acres
1	1	26(P)	0.9
2	1	29	0.38
3	1	30	1.4
4	1	48(P)	0.3
5	1	104(P)	0.55
6	1	70/1127	1.24
7	1	31/1129(P)	0.1
Total			4.87

→ Govt. Plots

In view of the above it has been resolved that there is NO OBJECTION to Gram Panchayat for establishment of SAN-KERJANG Railway Siding by M/s. National Aluminium Company Limited.

Signature with Stamp of Gram Panchayat

ଅନନ୍ତ ଚୋପରା ପ୍ରାଧ୍ୟକ୍ଷ

Chodejeem Pradhyan

Tapan Kumar Pradhyan

ପ୍ରମୋଦ ପ୍ରାଧ୍ୟକ୍ଷ

Pranmoga Pradhyan

ଅନନ୍ତ ଚୋପରା ପ୍ରାଧ୍ୟକ୍ଷ

President

Golabandha Gramya Committee

Bimal Kumar Sahu

Secretary

Golabandha Gramya Committee



INSPECTION REPORT OF M/S. SANKERJANG RAILWAY SIDING
AT/PO- SANKERJANG, TAHSIL: BANARPAL, DIST-ANGUL

The proposed site for establishment and operation of railway siding (RS) at Sankerjang Railway Station, Sankerjang, Tahsil: Banarpal in the district of Angul was visited on date: 01.11.2024 to verify the suitability of the new site for the establishment of railway siding at Sankerjang Railway Station, Sankerjang, Tahsil: Banarpal, Dist-Angul for handling of Coal (bulk commodities) – 15000 Metric Tonnes/Month. Sri S.R. Jha, A.G.M., Environment, Mythri Infra & Mining Pvt. Ltd. accompanied the undersigned during the site visit.

Consent Status:

- The unit had previously applied for CTE, vide application No.: 5244504, dtd. December 20th, 2023 and the file was rejected on August 6, 2024, vide Board's Letter No.: 2872 due to close proximity of the nearby dwellings to the proposed site for railway siding.
- Now the unit has again applied a fresh Consent to Establish vide online application No.5876765, dtd.17.10.2024 for the establishment of railway siding at Sankerjang Railway Station, Sankerjang, Tahsil: Banarpal, Dist-Angul for handling of Coal (bulk commodities) – 15000 Metric Tonnes/day.
- The unit has already paid CTE fees of amount Rs.2,35,136/- on dtd.20.12.2023 vide money receipt no.39662 which is adequate.

1.0 Project at a glance

Correspondence Address	National Aluminum Company Ltd City:Nalco Bhawan, P/1,Nayapalli.Bhubaneswar Tehsil:Bhubaneswar, District:Khordha Telephone:0674-2301988 E-mail: gmuecb@nalcoindia.co.in
Category	GREEN
Coal Handling Capacity	15000 Metric Tonnes/Month
Land Requirement	16.23 Acres (Acquired)
Water Requirement	02 KLD, Source: Groundwater
Project Cost	Rs.82.83 Crores (as mentioned in the CA certificate submitted by the unit.)

2.0 Location of the unit:

1. The unit has now changed the previously proposed site and a new alignment has specifically been selected to maximise distance from the nearby dwellings and minimise impact on the nearest habitations and to reduce potential disturbances on the surrounding community.
2. Co-ordinates of the proposed site are 20°51'36.13"N (Latitude) & 84°59'51.78"E (Longitude). The proposed site for railway siding is at Sankerjang village, Tahsil: Banarpal, Dist-Angul.
3. The total area acquired by the unit is about 16.23 acres, bearing 31 plots under Sankerjang and Golabandha Panchayat.
4. From the KML file submitted online by the unit followed by field visit, it was observed that the proposed site is located at about 150m (approximately) away in the south from the nearest human habitation, Badadanda Sahi is also at a distance of 155m (approx.) away in south from the nearest human habitation, Golabandha village and at a distance of 200m (approx.) away in east

from the nearest human habitation. Jindal Stainless Private Ltd. plant exists at a distance of 300m (approx.) in the North direction.

5. Kerjang Railway Station is at an aerial distance of 1.8 km (approx.) and Derjang Reservoir is at a distance of 1.8 kms(approx.) from the proposed site.
6. Nearest Health centre is at a distance of about 1.6 km(approx.) and School (Government Primary School, Golabandha) at a distance of 530m(approx.) from the proposed site.
7. NH-55 is at a distance of 4.5kms and SH-63 is at a distance of 3.5kms (approx.) from the proposed site. And also a small temple named Mallikeswar Temple is at a distance of 220m (approx.) from the proposed site.

3.0 Brief Description about the unit:

- It is proposed to transport coal from mines of M/s. Utkal-D Coal Mine of M/s. National Aluminium Company Ltd. located in Chendipada area of Angul district to the proposed site through road. Siding will be used for storage of coal and loading of wagons for further transportation of coal through rail to M/s NALCO CPP.
- As per NALCO's letter vide no. 816/2024 received on dtd.28.10.2024, IDCO had acquired the land in favour of KC MPL during the year 2006, and there was no permanent or temporary civil structures were present near the vicinity of 300m from the proposed Railway Siding project and all the construction near the proposed area have been constructed after the allotment of land to NALCO for RS project.
- Moreover, Railway Siding is categorised as a green category industry as per Board's notification vide letter no.8333, dtd.11.07.2018 which implies that it may be assessed as a comparatively minimal polluting industry in comparison to other category industries.
- Most importantly, the sole purpose of construction of this railway siding proposed by NALCO is for maximum reduction of truck movement for coal transportation to NALCO which may prove to be a vital contributor for reduction of overall pollution load and may be a major step for greener environment in Angul.

4.0 Pollution Potential:

Water:

Industry has proposed to consume 2.0 m³/day of water for sprinkling (dust suppression) purpose which will be sourced from groundwater. The siding has proposed measures for water pollution control as:

- I. Garland drain shall be provided all along the boundary wall inside the RS and mineral stack yard.
- II. Provision shall be made for collection of wash water from the garland drain and water so collected shall be treated in a sedimentation tank for further use inside the premises for watering plantations and dust suppression etc.
- III. Under no circumstances the wash water shall be allowed to go outside the premises.
- IV. All mineral storage areas containing fine or dusty materials shall be covered with tarpaulins when not in use and fitted with Automatic Water Sprinkling/Dry fog systems shall be done.
- V. Dry fog cannon of throw put 100m with 1800 rotational axis should be installed at stockyards and siding areas at regular intervals.

- vi. Dust sprinklers / rain guns should be installed at the siding area for suppression of dust during loading and unloading activities.

Air:

The major source of air pollution at the railway siding is coal handling and vehicle movement. Unit has proposed to do water sprinkling for dust suppression. The siding has proposed measures for air pollution control as:

- I. Reinforced concrete boundary shall be constructed around the stockyard, particularly on the side facing human habitation, to enhance containment and safety.
- II. Multi-tier (2-3 tier) greenbelt plantation shall be established all around the boundary, creating a natural barrier to improve air quality and reduce noise.
- III. Metallic wind barrier of designated height will be constructed to reduce dust dispersal beyond the stockyard.
- IV. Mobile fog cannons shall be stationed on-site to further suppress dust emissions during loading and unloading operations.
- V. Abundant nos. of Fog/mist sprinklers shall be installed in the stack yards, rack loading areas and coal transportation roads.
- VI. Moreover, stack yards, rack loading area, coal transportation roads, etc. shall be concreted.

Solid Waste Management:

The siding has proposed to take adequate measures for managing solid waste and shall maintain good housekeeping.

Remarks:

In the view of the above observations necessary decision may be taken towards granting of Consent to Establish (CTE) to the proposed railway siding.



S.R. Kuanr

Asst. Env. Scientist
Asst. Env. Scientist

State Pollution Control Board
Regional Office, Angul

ANNEXURE-R2/4 Colly

कार्यालय
मंडल रेल प्रबंधक (परिचालन)
खोरधा रोड
पोस्ट-जटनी, जिला-खोरधा,
ओडिसा-752050
ई.मेल-kuroptgplg@gmail.com



Office of the
Divl. Railway Manager (Optg)
Khurda Road
AT/PO: Jatni
Dist :Khordha
Odisha-752050
E.Mail:kuroptgplg@gmail.com

संख्या/No. PL-3/Siding/DPR/NALCO/KPJG/24

दिनांक /Date:30.05.2024

To,
The General Manager(S),
Coal Mines Divisions,
M/s NALCO Ltd.,
S&P Complex, Angul-769145.

विषय/Sub: Approval for commencement of construction work for proposed GCT of M/s NALCO Ltd. taking off from lead line of JSPL Siding at KPJG.

संदर्भ/Ref: Your Office Letter No.RITES/BBSR/NALCO/PC/2024/902 dtd 27.05.2024.

In refernce to above, Approval for commencement work of the Proposed Terminal of M/s NALCO Ltd. taking off from lead line of JSPL Siding at KPJG is hereby accorded by Competent authority as per GCT policy.

So, construction work may be started as per approved ESP. The following aspects needs to be taken care of.

- (i) Construction of ROR at proposed location 3105 F/KPJG should be executed in co-ordination with M/s JSPL to avoid dentention of JSPL traffic.
- (ii) Infrastructure of the proposed diverted road under Bridge at CH : 3038 F/KPJG should be so adequate to cater existing traffic of Heavy vehicles meant for JSPL plant as well as future traffic.
- (iii) All the procedural guidelines & time period as per GCT policy & its amendments time to timeshould be strictly adhered to.
- (iv) Submission of Final copies of DPR incorporating the compliances of all the observations & corrections as per GCT policy is to be submitted.

Cancelation
वरिष्ठमंडलपरिचालनप्रबंधक
Sr. Divl. Operations Manager
खोरधा रोड
Khurda Road

Copy to:

- Ch. OS (G) for information of DRM/KUR Please.
- CTPM/ECOR/BBS for information please.
- Sr. DEN (co-ord), Sr.DSTE, Sr. DCM, Sr. DEE(TRD) & DEN(Central)/KUR for information.
- The GM, M/s RITES, Bhubaneswar for information & necessary action.

CERTIFICATE FOR POSSESSION OF LAND MADE OVER TO M/S.NATIONAL ALUMINUM COMPANY LTD. ON WHOM BEHALF IT HAS BEEN ALLOTTED.

Certified that we have this day, i.e. on **26th** day of **April, 2018** handed over & taken over the possession of the acquired private land measuring **Ac.5.95** in village **Sankerjang** under **Banarpal** Tahasil of Angul District, which has been allotted/transferred vide letter No.LA-E-3872/2017/23373 Dtd.14.12.2017 & No.LA-E-7423/2018/5997 Dtd.26.03.2018 in favour of **M/s.National Aluminum Company Ltd.** for the purpose of **establishment of industries (Utkal-D)** & Registered Deed No.10011801467 Dt.26.04.2018 of District Sub-Registrar, Angul and more fully described in the schedule below to **Shri Sanjay Krishna Patel**, represented by its **General Manager(Technical)**, who have been authorized to take over the same on behalf of the Company.

SCHEDULE OF LAND

Name of the Village : Sankerjang

Name of the Tahasil : Banarpal

Name of the District : Angul

SL No	Khata No.	Plot No.	Area acquired in acres
1	9	644 (P)	0.20
2	12	647	1.69
3	14	629	0.42
4	27	635 (P)	0.10
5	66	637 (P)	0.32
6	66	639	0.10
7	227	631	0.30
8	227	632	0.56
9	227	633	0.22
10	276	642 (P)	0.12
11	277/44	645/2551	0.05
12	277/52	645	0.91
13	277/52	646/2563 (P)	0.91
14	277/279	638	0.05
		TOTAL	5.95

Handed over

Siddhartha Sankar Pani

(Siddhartha Sankar Pani)

Land Officer,

IDCO, In-charge of Angul District

Taken over

Sanjay Krishna Patel

(Sanjay Krishna Patel)

General Manager(Tech)

M/s.National Aluminum Company Ltd.

CERTIFICATE FOR POSSESSION OF LAND MADE OVER TO M/S.NATIONAL ALUMINUM COMPANY LTD. ON WHOM BEHALF IT HAS BEEN ALLOTTED.

Certified that we have this day, i.e. on **26th day of April '2018** handed over & taken over the possession of the acquired private land measuring **Ac.1.00** in village **Mukundpur** under **Banarpal** Tahasil of Angul District, which has been allotted/transferred vide letter No.LA-E-3872/2017/23373 Dtd.14.12.2017 & No.LA-E-7423/2018/5997 Dtd.26.03.2018 in favour of **M/s.National Aluminum Company Ltd.** for the purpose of **establishment of industries (Utkal-D)** & Registered Deed No.10011801466 Dt.26.04.2018 of District Sub-Registrar, Angul and more fully described in the schedule below to **Shri Sanjay Krishna Patel**, represented by its **General Manager(Technical)**, who have been authorized to take over the same on behalf of the Company.

SCHEDULE OF LAND

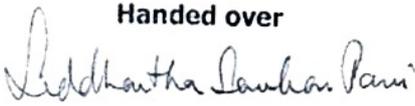
Name of the Village : Mukundpur

Name of the Tahasil : Banarpal

Name of the District : Angul

SL No	Khata No.	Plot No.	Area acquired in acres
1	379/120	530(P)	1.00
		TOTAL	1.00

Handed over



(Siddhartha Sankar Pani)

Land Officer,

IDCO, In-charge of Angul District

Taken over



(Sanjay Krishna Patel)

General Manager(Tech)

M/s.National Aluminum Company Ltd.

CERTIFICATE FOR POSSESSION OF LAND MADE OVER TO M/S.NATIONAL ALUMINUM COMPANY LTD. ON WHOM BEHALF IT HAS BEEN ALLOTTED.

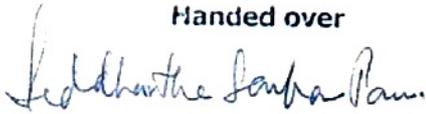
Certified that we have this day, i.e. on **26th** day of **April '2018** handed over & taken over the possession of the non-forest Government land measuring **Ac.1.35** in village **Sankerjang** under **Banarpal** Tahasil of Angul District, which has been allotted/transferred vide letter No.LA-E-3872/2017/23373 Dtd.14.12.2017 & No.LA-E-7423/2018/5997 Dtd.26.03.2018 in favour of **M/s.National Aluminum Compaghny Ltd.** for the purpose of **establishment of industries (Utkal-D)** & Registered Deed No.10011801475 Dt. 26.04.2018 of District Sub-Registrar, Angul and more fully described in the schedule below to **Shri Sanjay Krishna Patel**, represented by its **General Manager(Technical)**, who have been authorized to take over the same on behalf of the Company.

SCHEDULE OF LAND

Name of the Village : Sankerjang
Name of the Police Station : Jarapada
Name of the Tahasil : Banarpal
Name of the District : Angul

SL No	Khata No.	Plot No.	Area in acres
1	1	634(P)	0.06
2	1	636(P)	0.92
3	1	640	0.03
4	1	641	0.13
5	1	643(P)	0.21
		TOTAL	1.35

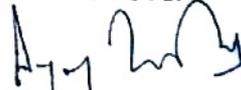
Handed over



(Siddhartha Sankar Pani)
Land Officer,

IDCO, In-charge of Angul District

Taken over



(Sanjay Krishna Patel)
General Manager(Tech)

M/s.National Aluminum Company Ltd.

CERTIFICATE FOR POSSESSION OF LAND MADE OVER TO M/S.NATIONAL ALUMINUM COMPANY LTD. ON WHOM BEHALF IT HAS BEEN ALLOTTED.

Certified that we have this day, i.e. on 25th day of **January- 2019** handed over & taken over the possession of the acquired private land measuring **Ac.19.38** in village **Golabandha** under **Banarpal** Tahasil of Angul District, which has been allotted/transferred vide letter No.LA-E-7423/2018/22802 Dtd.06.11.2018 in favour of **M/s.National Aluminum Company Ltd.** for the purpose of **establishment of industries (Utkal-D)** & Registered Deed No.10011900264 Dt.25.01.2019 of District Sub-Registrar, Angul and more fully described in the schedule below to **Shri Sanjay Krishna Patel**, represented by its **General Manager(Technical)**, who have been authorized to take over the same on behalf of the Company.

SCHEDULE OF LAND

Name of the Village : Golabandha

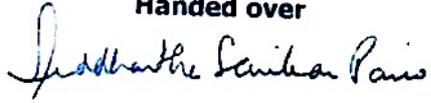
Name of the Tahasil : Banarpal

Name of the District : Angul

SL No	Khata No.	Plot No.	Area acquired in Ac.	Kissam
1	128	18(P)	0.08	Taila-I
2	151	24	0.42	Taila-I
3	151	25(P)	0.04	Taila-I
4	15	27	1.44	Taila-I
5	83	28	0.51	Taila-I
6	83	32	0.70	Taila-I
7	151	33(P)	0.40	Taila-I
8	151	34(P)	0.15	Taila-I
9	151	44(P)	0.20	Taila-I
10	151	45	0.93	Taila-I
11	151	46	0.77	Taila-I
12	151	47(P)	0.55	Taila-I
13	62	49	0.61	Taila-I
14	90	59(P)	1.95	Taila-I
15	90	60	0.28	Sarada-II
16	90	61	0.11	Sarada-II
17	90	62	0.13	Taila-I
18	90	63	0.06	Sarada-II
19	90	64(P)	0.68	Taila-I
20	21	69	0.24	Sarada-II
21	21	70	0.80	Sarada-II
22	7	74	2.11	Taila-I
23	7	105	0.01	Bagayat-II
24	118	725/1116	0.04	Sarada-II
25	124	104/1117	0.50	Taila-II
26	21	70/1126	1.12	Taila-I

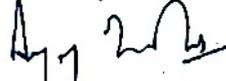
27	153	75/1143	4.25	Talla-I
28	153/66	27/1213	0.30	Talla-I
		TOTAL	19.38	

Handed over



(Siddhartha Sankar Pani)
Land Officer,
IDCO, In-charge of Angul District

Taken over



(Sanjay Krishna Patel)
General Manager(Tech)
M/s.National Aluminum Company Ltd.

CERTIFICATE FOR POSSESSION OF LAND MADE OVER TO M/S.NATIONAL ALUMINUM COMPANY LTD. ON WHOM BEHALF IT HAS BEEN ALLOTTED.

Certified that we have this day, i.e. on **25th** day of **January, 2019** handed over & taken over the possession of the acquired private land measuring **Ac.1.58** in village **Krushnachandrapur** under **Banarpal** Tahasil of Angul District, which has been allotted/transferred vide letter No.LA-E-7423/2018/22802 Dtd.06.11.2018 in favour of **M/s.National Aluminum Company Ltd.** for the purpose of **establishment of industries (Utkal-D)** & Registered Deed No.10011900261 Dt.25.01.2019 of District Sub-Registrar, Angul and more fully described in the schedule below to **Shri Sanjay Krishna Patel**, represented by its **General Manager(Technical)**, who have been authorized to take over the same on behalf of the Company.

SCHEDULE OF LAND

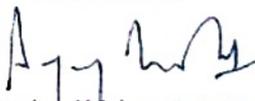
Name of the Village : Krushnachandrapur
Name of the Tahasil : Banarpal
Name of the District : Angul

SL No	Khata No.	Plot No.	Area acquired in Ac.	Kissam
1	42	62(P)	0.64	Taila-I
2	14	65(P)	0.44	Taila-I
3	9	67(P)	0.50	Taila-II
		TOTAL	1.58	

Handed over


(Siddhartha Sankar Pani)
Land Officer,
IDCO, In-charge of Angul District

Taken over


(Sanjay Krishna Patel)
General Manager(Tech)
M/s.National Aluminum Company Ltd.

CERTIFICATE FOR POSSESSION OF LAND MADE OVER TO M/S.NATIONAL ALUMINUM COMPANY LTD. ON WHOM BEHALF IT HAS BEEN ALLOTTED.

Certified that we have this day, i.e. on **25th** day of **January- 2019** handed over & taken over the possession of the acquired private land measuring **Ac.7.98** in village **Krushnachandrapur** under **Banarpal** Tahasil of Angul District, which has been allotted/transferred vide letter No.LA-E-7423/2018/22802 Dtd.06.11.2018 in favour of **M/s.National Aluminum Company Ltd.** for the purpose of **establishment of industries (Utkal-D)** & Registered Deed No.10011900259 Dt.25.01.2019 of District Sub-Registrar, Angul and more fully described in the schedule below to **Shri Sanjay Krishna Patel**, represented by its **General Manager(Technical)**, who have been authorized to take over the same on behalf of the Company.

SCHEDULE OF LAND

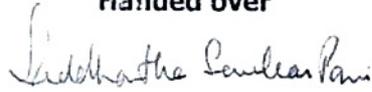
Name of the Village : Krushnachandrapur

Name of the Tahasil : Banarpal

Name of the District : Angul

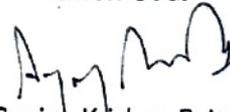
SL No	Khata No.	Plot No.	Area acquired in Ac.	Kissam
1	10	33(P)	0.30	Puratan Patita
2	16	61(P)	1.65	Taila-II
3	14	64(P)	1.30	Taila-I
4	5	68(P)	0.27	Puratan Patita
5	41	73(P)	0.72	Taila-I
6	28	74(P)	0.18	Taila-II
7	39	77(P)	0.65	Taila-I
8	43	86	1.96	Taila-I
9	8	69/98(P)	0.95	Taila-II
		TOTAL	7.98	

Handed over



(Siddhartha Sankar Pani)
Land Officer,
IDCO, In-charge of Angul District

Taken over



(Sanjay Krishna Patel)
General Manager(Tech)
M/s.National Aluminum Company Ltd.

CERTIFICATE FOR POSSESSION OF LAND MADE OVER TO M/S.NATIONAL ALUMINUM COMPANY LTD. ON WHOM BEHALF IT HAS BEEN ALLOTTED.

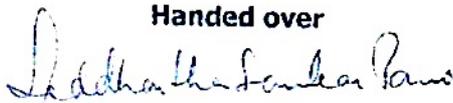
Certified that we have this day, i.e. on **26th** day of **April '2018** handed over & taken over the possession of the non-forest Government land measuring **Ac.4.87** in village **Golabandha** under **Banarpal** Tahasil of Angul District, which has been allotted/transferred vide letter No.LA-E-3872/2017/23373 Dtd.14.12.2017 & No.LA-E-7423/2018/5997 Dtd.26.03.2018 in favour of **M/s.National Aluminum Company Ltd.** for the purpose of **establishment of industries (Utkal-D)** & Registered Deed No.10011801469 Dt. 26.04.2018 of District Sub-Registrar, Angul and more fully described in the schedule below to **Shri Sanjay Krishna Patel**, represented by its **General Manager(Technical)**, who have been authorized to take over the same on behalf of the Company.

SCHEDULE OF LAND

Name of the Village : Golabandha
 Name of the Police Station : Jarapada
 Name of the Tahasil : Banarpal
 Name of the District : Angul

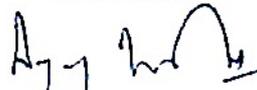
SL No	Khata No.	Plot No.	Area in acres
1	1	26(P)	0.90
2		29	0.38
3		30	1.40
4		48(P)	0.30
5		104(P)	0.55
6		70/1127	1.24
7		31/1129(P)	0.10
		TOTAL	4.87

Handed over



(Siddhartha Sankar Pani)
 Land Officer,
 IDCO, In-charge of Angul District

Taken over



(Sanjay Krishna Patel)
 General Manager(Tech)
 M/s.National Aluminum Company Ltd.